COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 192 of 2018

Dated: 25th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

The Tata Power Company Limited

(Distribution)

Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Varun Pathak for R-2/HPCL

Ms. Swapna Seshadri

Ms. Parichita Chowdhury for Caveator/R-3

ORDER

Admit.

Issue notice to the Respondents. In addition to that, the learned counsel Mr. Buddy A. Ranganadhan accepts notice on behalf of the first Respondent, the learned counsel, Mr. Varun Pathak, accepts notice on behalf of the second Respondent and the learned counsel, Ms. Swapna Seshadri appeared on behalf of the third Respondent/Caveator.

The learned counsel, Mr. Malcolm Desai, appearing for the Appellant, is directed to serve the appeal paper book to the Respondents immediately.

The learned counsel appearing for the Respondents pray for 08 weeks time to file their respective replies to the instant appeal. The learned counsel appearing for

the Appellant also prays for 04 weeks time thereafter to file his rejoinder to the replies to be filed by the Respondents to the instant appeal.

Submissions made by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents, as stated supra, are placed on record.

The learned counsel appearing for the Respondents are permitted to file their respective relpies to the instant appeal by 19.09.2018, duly serving copy on the other side. Thereafter, the learned counsel appearing for the Appellant is permitted to file his rejoinder submission by 22.10.2018, duly serving copy on the other side.

List this matter on <u>30.10.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

vt/js